

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-104/2001/13612/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury.  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the <sup>nd</sup> 22 December, 2022.

Sub:- **Winter vacation.**

Ref:- Your letter No. DJ/BAJ/2022/1755 dated the 17<sup>th</sup> December, 2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for permission to avail the entire **winter vacation from 26.12.2022 to 31.12.2022 along with station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023**, has been granted.

The next senior most Judicial officer available at the station shall be in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-104/2001/13613-13614/A, dated** , 22-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Rde*